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भारतीय प्रौद्योगिकी संस्थान दिल्ली

INDIAN INSTITUTE OF TECHNOLOGY DELHI

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दीपक राजा

सहायक कुलसचिव (विधि)

DEEPAK RAJA

Assistant Registrar (Legal)

IITD-10/10/2025-LEGAL/1181

Dated: 13.01.2026

Consultant (Judicial)
National Green Tribunal
New Delhi- 110001.

Subject: Original Application No. 183/2024; News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024.

Ref: Order dated 23.12.2025 issued by the Hon'ble National Green Tribunal (NGT) in subject cited matter.

Respected Sir/Madam,

In compliance with the order dated 23.12.2025 passed by the Hon'ble Tribunal in the subject-cited matter, As the Hon'ble Tribunal has been pleased to accept our position and has directed Delhi Jal Board (DJB) and Delhi Pollution Control Committee (DPCC) to cooperate with IIT Delhi, the undersigned is directed to submit that IIT Delhi would require funds to carry out sampling, analysis, and site visits of more than 14 Sewage Treatment Plants (STPs).

The estimated budget for 14 STPs is **Rs. 60,70,500/- (Rupees Sixty Lakh Seventy Thousand Five Hundred Only)**, inclusive of institute overheads of Rs. 11,08,000/- and GST of Rs. 9,26,400/-.

It is respectfully requested that the Hon'ble NGT may kindly direct the DJB and DPCC to remit the fund to IIT Delhi as per the budget projected as above.

It is submitted that suitable date and time have been sought for convening a meeting between IIT Delhi experts and Mr. Bhupesh Kumar, Chief Engineer

(SDW), to ensure timely submission of the report before the Hon'ble Tribunal in compliance with its directions.

Additionally, IIT Delhi holds a valid TDS Exemption Certificate under Section 197 of the Income Tax Act for the FY 2025–26. A copy of the certificate is enclosed for the reference. Accordingly, **no TDS should be deducted** under the applicable sections while making the payment.

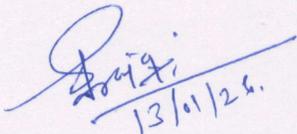
The amount may be remitted to IIT Delhi's bank account, details of which are enclosed. Upon transfer, kindly share the UTR number with the Legal Cell, IIT Delhi at drlegal@admin.iitd.ac.in

This is submitted for kind information and necessary consideration, please.

Thanking you,

Yours faithfully,

Encl: As above


13/01/26.
(Deepak Raja)
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